

ITEM NO.21

REGISTRAR COURT. 1

SECTION XI

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MR. RAJESH KUMAR GOEL

Petition(s) for Special Leave to Appeal (C) No(s). 9351/2015

UNION OF INDIA & ORS.

Petitioner(s)

VERSUS

S.M. HASEEB & ORS.

Respondent(s)

( )

WITH

SLP(C) No. 9686/2015

(With WITH Interim Relief and Office Report)

SLP(C) No. 9889/2015

(With WITH Interim Relief and Office Report)

Date : 27/04/2017 This petition was called on for hearing today.

For Petitioner(s) Mr. Uday Bhan Singh,Adv.  
Mr. R.S. Yadav,Adv.  
Mr. Shreekant N. Terdal,Adv.

For Respondent(s)  
Mr. Kiran Kumar Jaipurkar,Adv.

UPON hearing the counsel the Court made the following  
O R D E R

SLP(C) No. 9351/2015

Respondent Nos. 1 and 5 to 8 are served, but no appearance has been filed on their behalf.

Service status has not been mentioned in respect of respondent Nos. 2, 3, 4 and 9 in the office report. Status be mentioned as per track report in the next office report.

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Item No. 21 [SLP(C) No. 9351/2015]

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SLP(C) No. 9686/2015

Mr. S.S. Dharma Teja, learned counsel for respondent submits that he is appearing on behalf of all the 16 respondents. He further submits that he is filing vakalatnama and appearance on behalf of one of the respondents, namely, Mr. Lalmani today itself and for the rest of the respondent within two weeks. Thereafter, counter affidavit be filed within four weeks.

SLP(C) No. 9889/2015

Opportunity to respondent No. 1 to file counter affidavit has already been declined.

Particulars with name of parties in respect of respondent Nos. 2, 4, 6 and 11 to 14 have been filed, but these are not tallied with the names in the cause title.

The Office report is contradictory in respect of respondent No. 10.

Registry to submit complete office report on the next date of hearing.

List again on 20<sup>th</sup> of July, 2017.

(RAJESH KUMAR GOEL)  
Registrar